

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 4565
TO BE ANSWERED ON 20.03.2020

Funds for Conservation of Tigers

4565. SHRI AJAY NISHAD:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is implementing any specific scheme for the conservation of tigers in the country;
- (b) if so, the details thereof including the funds being provided to various States under the said scheme; and
- (c) the steps being taken by the Government to increase funds meant for tiger conservation scheme in accordance with the requirements of the States for the said purpose?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) The Government of India through the National Tiger Conservation Authority implements the ongoing Centrally Sponsored Scheme of Project Tiger which is a component of the overarching scheme of Integrated Development of Wildlife Habitats.
- (b) Under the said scheme, activities as at **Annexure-I** are financially assisted for which the following amount has been released over the last 3 years:

(Rs. in Lakhs)

S. No.	State	2016-17	2017-18	2018-19
1.	Andhra Pradesh	173.49	232.49	217.992
2.	Arunachal Pradesh	597.29	671.0222	929.762
3.	Assam	1510.93	2309.608	1919.624
4.	Bihar	487.84	552.273	570.897
5.	Chhattisgarh	626.57	1315.076	536.135
6.	Jharkhand	323.76	338.62	367
7.	Karnataka	3203.62	2308.846	2267.428
8.	Kerala	780.23	636.412	653.03
9.	Madhya Pradesh	12885.6	11455.457	5343.89
10.	Maharashtra	8229.72	6524.165	11049.59

11.	Mizoram	301.55	215.316	318.842
12.	Odisha	917.17	1646.127	1022.322
13.	Rajasthan	381.3	773.09	791.83
14.	Tamil Nadu	949.87	2551.058	2366.823
15.	Telangana	239.26	350.416	1115.65
16.	Uttarakhand	1023.41	1187.439	685.336
17.	Uttar Pradesh	1057.05	820.074	1417.26
18.	West Bengal	536.14	597.5808	719.01
19.	All India Tiger Estimation (AITE) All Tiger Reserve States including Nagaland, Manipur and Goa.	--	14.93	24.8625
Total		34224.8	34500.0000	32317.284

- (c) Action has been initiated by the Government of India to increase funds for tiger conservation in accordance with requirements of the State through the Expenditure Finance Committee, of the ongoing Centrally Sponsored Scheme of Integrated Development of Wildlife Habitats of which Project Tiger is a part.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 4565 ON FUNDS FOR CONSERVATION OF TIGERS DUE FOR REPLY ON 20.03.2020

Several activities are undertaken for tiger conservation under the ongoing Centrally Sponsored Scheme of Project Tiger are as under:-

1. Stepping up protection: (antipoaching squad/Tiger Protection Force deployment)
2. Deciding inviolate spaces for wildlife and relocation of villagers from core or critical tiger habitats in Tiger Reserves within a timeframe and settlement of rights.
3. Strengthening of infrastructure within Tiger Reserves.
4. Habitat improvement and water development.
5. Addressing man-animal conflict (ensuring uniform, timely compensation for human deaths due to wild animals, livestock depredation by carnivores, crop depredation by wild ungulates) (compensation for crop loss is a new component).
6. Co-existence agenda in buffer or fringe areas.
7. Rehabilitation of traditional hunting tribes living around tiger reserves.
8. Research and field equipments.
9. Staff development and capacity building.
10. Mainstreaming wildlife concerns in tiger bearing forests and fostering corridor conservation through restorative strategy involving locals to arrest fragmentation of habitats.
11. Safeguards and Retrofitting measures in the interest of wildlife conservation.
12. Providing basic infrastructure.
13. Independent monitoring and evaluation of tiger reserves.
14. Establishment and development of new tiger reserves.
15. Provision of Project Allowance to staff of Project Tiger.
16. Staff welfare activities.
17. Fostering Tourism or Ecotourism in tiger reserves.
